

British Council Scholarships

2101. { Shri Vasudevan Nair:
Shri Nagi Reddy:

Will the Minister of Education be pleased to state:

(a) how many candidates applied for the British Council Scholarships for 1958-59;

(b) how many and who were selected; and

(c) the details of the scholarships awarded?

The Minister of Education (Dr. K. L. Shrimall): (a) to (c). A statement is placed on the Table. [See Appendix IV, annexure No. 112.]

Youth Hostels

2102. { Shri Vasudevan Nair:
Shri Nagi Reddy:

Will the Minister of Education be pleased to state:

(a) whether any State Government has been given any financial assistance by the Central Government for the construction of Youth Hostels; and

(b) if so, which are the States and what are the amounts given?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) Grants of Rs. 45,000 and Rs. 10,000 have been given to West Bengal and Bihar State Governments respectively.

Realisation of Central Taxes in Jammu and Kashmir State

2103. Shri N. E. Munsamy: Will the Minister of Finance be pleased to state the amounts of money collected by the Government of India by way of taxes and other revenue measures in Jammu and Kashmir State during 1956-57 and 1957-58?

The Minister of Finance (Shri Morarji Das): The information is as below:

1956-57 1957-58

(In lakhs of Rs.)

Incometax .	17.88	21.60
Central Excise	7.21	8.40
Wealth-tax09
Estate Duty13

Kamrupi Satriya Form of Dance and Music

2104. Shri P. C. Borooah: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether any committee has been appointed by the Sangeet Natak Akademi to study and report on the Kamrupi Satriya form of dance and music of Assam;

(b) if so, whether the Committee has submitted its report; and

(c) the recommendations of the Committee and the Government's reaction thereto?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) No, Sir.

(b) and (c). Do not arise.

Seizure of Nepali Coins

2105. Shri Shree Narayan Das: Will the Minister of Finance be pleased to state:

(a) whether it is fact that some 13 maunds of Nepali coins were seized by Kanpur Police in 1953 and they are still lying in their custody;

(b) if so, from whom these coins were seized;

(c) what steps have been taken so far in the matter;

(d) whether the Government of Nepal have claimed this money and have asked for the return of the same to them; and

(e) if so, with what results?